

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2962(H)
TO BE ANSWERED ON 20th MARCH, 2017

PSUs WORKING UNDER THE MINISTRY

2962(H). SHRI KIRTI AZAD:

SHRI INNOCENT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the total number of Public Sector Undertakings (PSUs) under the Ministry along with the number of those making profit and losses separately, sector-wise;
- (b) the action plan formulated to revive the loss making PSUs and make them viable venture;
- (c) the details of flagship programmes implemented under the Ministry;
- (d) the details of funds allocated, utilised and unutilised in this regard during each of the last three years and the current year, programme-wise; and
- (e) the other steps proposed to be taken by Government to promote PSUs?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a)&(b) There are six (06) Central Public Sector Undertakings (CPSUs) under the administrative control of this Ministry viz. MMTC Ltd., State Trading Corporation of India Ltd., STCL Limited (a wholly owned subsidiary of STC of India Ltd.), PEC Ltd., ECGC Limited and Indian Trade Promotion Organization (ITPO). All these CPSEs fall in the category of trading PSUs.

All the above CPSEs, except STCL Ltd. and PEC Ltd., are profit making PSUs. STCL Ltd., which was making losses since 2008-09, consequent to Government approval for winding up, has filed a winding up petition in High Court of Karnataka during 2013, which is pending for disposal. PEC Ltd. has made losses during the last two financial years i.e. 2014-15 and 2015-16. As per Memorandum of Understanding signed by PEC with Department of Commerce for the year 2015-16, PEC has got a study conducted by a professional consultancy firm for preparation of Revival plan as per Department of Public Enterprises (DPE) guidelines.

- (c)&(d) Though various schemes and programmes are implemented by the Ministry, none of them fall within the category of flagship programmes.
- (e) The Government regularly reviews the performance of CPSEs to strengthen them.
